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Advisory No. 02/SYS/WZU/2026

Subject: Implementation of enhanced “Return to Origin (RTO)” functionality in Express Cargo Clearance System (ECCS) – reg.

1. Overview

All stakeholders, including Couriers, Custodians, Importers, and Customs formations, are informed that in pursuance of Union Budget 2026 and subsequent Notification No. 33/2026-Customs (N.T.) dated 31.03.2026 read with para 2(B) of Board Circular No 17/2026 - Cus dated 31st March' 2026 issued by CBIC, an enhanced procedure is implemented in ECCS System for handling consignments required to be returned to their origin recognizing that return to origin is a normal feature of global online trade.

2. Key Features

2.1 In this regard, the stakeholders are advised to take note of the “Return to Origin (RTO)” facility available in ECCS. The RTO module has been enhanced to provide a streamlined and system-driven process. RTO is allowed for consignments under both situations whether a Bill of Entry has been filed or not. RTO requests can be filed only after 15 days from the date of arrival scan. The system provides for uploading of relevant decision documents by the AC/DC, wherever required.

2.2 The system also provides a complete workflow with role-based access and automatic task routing. Import and export documents are mandatorily linked, including ECM/HAWB with CSB-IV and CEM. Submission of the CEM number is compulsory to confirm export. The system automatically closes HAWB after export linkage, and ECM is closed only after all related HAWBs are closed.

3. End-to-End Process Flow

Stakeholders are informed that the RTO process is fully system-driven. The courier is required to initiate the RTO request. Customs officers will examine and decide on the request. Once approved, the system will send the case back to the courier for further action. The courier must complete export formalities, after which the system will link import and export records and close the relevant documents. This ensures complete tracking from import to re-export and removes manual intervention.

4. Roles of Stakeholders

4.1 Courier Users: Courier agents are informed that they are responsible for initiating and completing the RTO process. They must identify eligible consignments, including those without a Bill of Entry, ensure that the 15-day dwell period is completed, and confirm that the shipment is not under any regulatory hold. They must file the RTO request with accurate details. After approval, they are required to file CSB-IV through the system, arrange transfer of goods to the export shed, and submit the CEM number in ECCS. They must ensure timely export, maintain data accuracy, and avoid delays that may prevent closure of records.

4.2 Customs Officers at ICT: Customs officers are advised to follow the prescribed system workflow. The Superintendent must verify the application, check eligibility conditions, and record remarks before forwarding the case. The AC/DC must examine the application and supporting documents, ensure compliance with legal provisions, before approving or rejecting the RTO application. Upon approval, the system workflow will proceed automatically with necessary action lying with the courier user.

5. The above changes are effective from 01.04.2026. Necessary steps may be taken for effective implementation of this module. In case any issues are noticed, the same may be shared with Systems, WZU, Mumbai through email systems.wzumumbai@gov.in or may contact the ECCS Helpdesk at eccs.helpdesk@icegate.gov.in or call 18002666882 for assistance. A user manual is also attached herewith with details of processes which are to be followed.

This advisory is issued with the approval of the Additional Director General, WZU (Systems).

Digitally signed by
Manudev Jain
Date: 06-04-2026
(Manudev Jain)
16:59:16
Joint Director

Encl: RTO User Manual

To,

1. All Principal Commissioner/ Commissioner of Customs at all ICTs by email
2. EICI- They are requested to inform all Couriers
3. The Custodians at all ICTs by email (viz. Ahmedabad, Bengaluru, Cochin, Chennai, Delhi, Hyderabad, Kolkata, Mumbai).
4. CMS - to update ECCS website.

Copy for information to:

1. The Pr. Director General, DG Systems & Data Management.
2. The Pr. ADG, DG Cell, DG Systems & Data Management.
3. The Pr. ADG, ICEGATE, DG Systems & Data Management.
4. The Pr. ADG, DCCS, DG Systems & Data Management.



**CENTRAL BOARD OF
INDIRECT TAXES & CUSTOMS**



**EXPRESS CARGO
CLEARANCE SYSTEM**

User Manual

Re-Export Return To Origin

Created By – Sumit Godase

Date – 30/03/2026.



Document Details

Document ID:	Re-Export Return To Origin
Type of Document:	User Manual
Initial Release Date:	30/03/2026
Latest Version:	1.0
Process Owner:	ECCS

Prepared by/Date	Reviewed by	Approved by/Date
Sumit Godase 30/03/2026		

Revision History

Version	Date of Revision	Description of Change	Reason for Change	Affected Sections	Modified By
1.0	30-03-2026	User Manual	Re-Export Return To Origin		



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1. Introduction

The Return to Origin (RTO) module in ECCS helps re-export imported shipments that are unclaimed, misrouted, or need to go back to the original sender. This module provides full visibility of shipments from import to export. It also sets up a clear approval process within the system, making sure all actions are tracked and authorized.

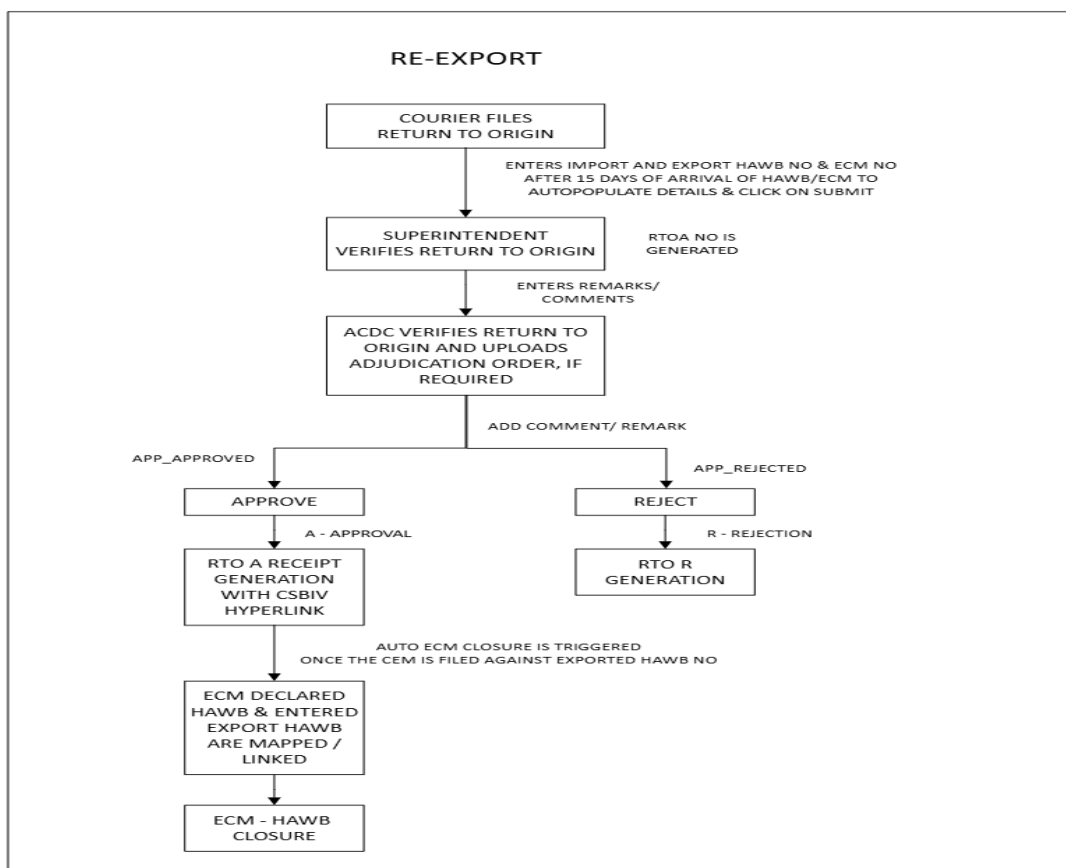
By combining both import and export workflows, the RTO module lowers manual work and supports smooth operations while following customs rules.

2. Purpose of User Manual

This user manual aims to give clear guidance on the Return to Origin (RTO) process within ECCS. It details the step-by-step procedure to follow, explains the roles and responsibilities of the involved stakeholders, and describes the overall system workflow along with important functions.

The goal of this manual is to help users understand and carry out RTO requests effectively and correctly within the system.

3. Workflow





4. Stakeholders & Responsibilities

4.1 courier -

- Identify eligible consignments
- Ensure 15-day condition is met
- File RTO Application (RTOA)
- Provide accurate shipment details

4.2 Customs Superintendent –

- Verify RTO application
- Check eligibility and compliance
- Add remarks
- Forward to AC/DC

4.3 AC/DC Officer –

- Review application and documents
- Upload adjudication order (if required)
- Approve or reject RTO request
- Ensure legal compliance

4.3 Custodian –

- Maintain warehouse inventory
- Identify RTO-eligible goods

5. Step-by-Step Process

Path - <https://eccs.cbic.gov.in/eccs>

Attention: For support and application related queries, users are requested to contact ECCS helpdesk on below details:
Email Id: eccs.helpdesk@icegate.gov.in, Contact No.: 0120-4864713



Scenario based –

file one ECM with date of arrival 15 days prior (1 march) with 3 HAWBs, completes it Feed IGM, Arrival Scan and Weight Record

1. File CBE 13 against First HAWB status: Filed
2. File CBE 13 against Second HAWB status: OOC Issued
3. Third HAWB: Not Filed

Pre – Condition –

File RTOA application for all the 3 HAWB, get it approved from Superintendent and ACDC (check upload functionality by uploading multiple dummy PDF) and approve the RTO application

RTO Application Filing (Courier)

Login into Courier to view approval, check for File CSBIV option in RTOA receipt and file CSBIV for declared Export HAWB, complete Export process till CEM for all 3 HAWBS

ECM Filed - ECM_AMT_2025-2026_0607

113	ECM_AMT_2025-2026_0509	11/02/2026	A002	FILED	FILED
114	ECM_AMT_2025-2026_0522	12/02/2026	AA 0001	FILED	NOT FILED
115	ECM_AMT_2025-2026_0523	12/02/2026	AA 1001	FILED	NOT FILED
116	ECM_AMT_2025-2026_0541	20/02/2026	A008	NOT FILED	FILED
117	ECM_AMT_2025-2026_0572	02/03/2026	1A 5428	NOT FILED	FILED
118	ECM_AMT_2025-2026_0579	04/03/2026	A007	FILED	NOT FILED
119	ECM_AMT_2025-2026_0580	04/03/2026	AA 0001	FILED	NOT FILED
120	ECM_AMT_2025-2026_0581	05/03/2026	A001	NOT FILED	FILED
121	ECM_AMT_2025-2026_0600	12/03/2026	A008	NOT FILED	FILED
122	ECM_AMT_2025-2026_0601	12/03/2026	A006	NOT FILED	FILED
123	ECM_AMT_2025-2026_0607	20/03/2026	A001	NOT FILED	FILED

CLOSE

Important Links: Visit CBIC site | Visit DGFT site | ECCS Bulk Upload | ECCS Mobility
[Click Here](#) to download ACL User Manual.
[Submit your Query Here](#)

Arrival Scan – Which done by custodian officer

Path - <https://eccs.cbic.gov.in/eccs/jsp/common/getHAWBStatusForCustodian.do>

16	ECM_AMT_2025-2026_0604	MYPORTCOMPANY	A004	12/03/2026
17	ECM_AMT_2025-2026_0607	MYPORTCOMPANY	A001	03/03/2026

CANCEL

Important Links: Visit CBIC site | Visit DGFT site | ECCS Bulk Upload | ECCS Mobility
[Click Here](#) to download ACL User Manual.
[Submit your Query Here](#)

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ECM DETAILS						
ECM Number : ECM_AMT_2025-2026_0607			Date of Arrival : 03/03/2026			
Courier Company Name: MYPORCOMPANY			Flight No.: A001			
Select	HAWB Number	CRN Number	Transhipment Case	Transhipment Place	Number of Packets	Arrived Packets
<input checked="" type="checkbox"/>	JJ61	N/A	N	NA	<input type="text" value="1"/>	<input type="text" value="1"/>
<input checked="" type="checkbox"/>	JJ62	N/A	N	NA	<input type="text" value="1"/>	<input type="text" value="1"/>
<input checked="" type="checkbox"/>	JJ63	N/A	N	NA	<input type="text" value="1"/>	<input type="text" value="1"/>

Important Links: Visit CBIC site | Visit DGFT site | ECCS Bulk Upload | ECCS Mobility

For Weight record & X-Ray – Which done by custodian officer

Path - <https://eccs.cbic.gov.in/eccs/jsp/common/getHAWBStatusForCustodian.do>

Express Cargo Clearance System

HOME
IMPORT
EXPORT
RE-EXPORT
DISPOSAL
REFUND
REPORTS
E-PAYMENT
DASHBOARD
GENERAL

ECCS Dashboard
Logged In : CMS_Custo
Session End in 09:56 [Logout](#)

Express Cargo Manifest - Weight Record Details

ECM No. (Editable)

ECM Number : *
Date of Arrival : 03/03/2026

Courier Company Name: MYPORCOMPANY
Flight Number: A001

ECM - Document Weight Details

Manifested Weight (Document) in Kg: N/A

Actual Weight (Document) in Kg: N/A

ECM - Non Document Weight Details

For CBE 13 –

Express Cargo Clearance System

HOME
IMPORT
EXPORT
RE-EXPORT
DISPOSAL
REFUND
REPORTS
E-PAYMENT
DASHBOARD
GENERAL

ECCS Dashboard
Logged In : CMS_Courier
Session End in 09:46 [Logout](#)

CBE-XIII Filed Successfully, CBE-XIII Reference Number is : CBEXIII_AMT_2025-2026_2003_10001

DUTY DETAILS

Sr. No.	CTSH	Goods Description	Assessable Value (in Rs.)	Total Duty (in Rs.)
1	66019100	TEST	80000	22480



DETAILS OF ITEMS IMPORTED

License Type: License Number:

CTSH: CETSH:

Country of Origin: Abate Rate:

Description of Goods: (Maximum 200 Characters)

DETAILS OF MANUFACTURER

Name:

Address 1: Address 2:

City: Postal/Zip Code:

State: Country:

Number Of Packages: Marks and Number of Packages:

Unit Of Measure: Quantity:

Invoice Number: Invoice Value:

Currency for Invoice: Rate Of Exchange:

RSP Per Unit (in Rs.): Not For Retail Invoice Term:

Address 1: EQWDE F JG Address 2: N/A
City: J Postal/Zip Code: 123456
State: J

SHIPMENT AND FLIGHT DETAILS

Airlines	Flight Number	Airport of Arrival	First Port of Arrival	Date of Arrival	Time of Arrival
<input type="checkbox"/> Aeroflot	A001	AMT		03/03/2026	23:00

Airlines: Flight Number:

Airport of Arrival: AMT First Port of Arrival:

Date of Arrival: Time of Arrival: (HH:MM)

Airport of Shipment: Country Of Exportation:

HAWB Number: Unique Consignment Reference No.:

Gross Weight (in KGs): Net Weight (in KGs):

Case Of CRN: Number of Packages:

Government/Non-Government: ID Code:

IGM Details

Airlines: Flight Number:

Compulsory Compliance Request

CCR Availability:

Reference No

CBE-XIII Reference Number: HAWB Number:

50

Search..

<input type="checkbox"/>	Sr. No.	CBE-XIII No.	HAWB No.	Date of Submission	Status	CCR Instruction	CBE Amendment Remarks
<input type="checkbox"/>	1	CBEXIII_AMT_2025-2026_2003_10001	JJ61	20/03/2026	APPRAISED	N/A	View Remarks

Prev 1 Next

ECCS
Indian Customs

HOME
IMPORT
EXPORT
RE-EXPORT
DISPOSAL
REFUND
REPORTS
E-PAYMENT
DASHBOARD
GENERAL

ECCS: BAR Code Reader
Logged In : Inspector1
Session End in 09:38
[Logout](#)

The HAWB No. JJ61 1 out of 1 is X-RAY cleared. OOC has been ISSUED by SYSTEM.

HAWB Number:

Mark Suspicious



Courier login for RTO Application – Login to Courier.

Express Cargo Clearance System

HOME | IMPORT | EXPORT | RE-EXPORT | DISPOSAL | REFUND | REPORTS | E-PAYMENT | DASHBOARD | GENERAL

ECCS Dashboard | Return To Origin | Apply | Mis-Routed | View | CMS_Courier | Session End in 09:20 | Logout

CBE-XIII Filed Successfully, CBE-XIII Reference Number is : [CBEXIII_AMT_2025-2026_2003_10002](#)

DUTY DETAILS

Sr. No.	CTSH	Goods Description	Assessable Value (in Rs.)	Total Duty (in Rs.)
1	66019100	TEST	30000	8430

ECCS: Express Cargo Clearance System | Logged In : CMS_Courier | Session End in 09:33 | Logout

APPLICATION FOR - RETURN TO ORIGIN

HAWB Number: | ECM Number:

CBE Number: | Description of shipment: Maximum 250 Characters.

Shipment type: | Value of Shipment:

Country of Origin: | Country of Exportation:

Export HAWB Number:

CONSIGNOR DETAILS

Name of the Consignor:

Address 1: | Address 2:

City: | Postal/Zip Code:

State: | Country:

ATTACH SUPPORTING DOCUMENTS

ATTACH SUPPORTING DOCUMENTS

Select	S. No.	Attach Document
<input type="checkbox"/>	1	<input type="button" value="Choose File"/> printservlet (58).pdf
<input type="checkbox"/>	2	<input type="button" value="Choose File"/> printservlet (55).pdf
<input type="checkbox"/>	3	<input type="button" value="Choose File"/> printservletj...fcdsulfli.pdf
<input type="checkbox"/>	4	<input type="button" value="Choose File"/> printservlet (54).pdf

Reasons Behind the shipment Return To Origin

For RTQ: (Maximum 4000 Character)

Express Cargo Clearance System

HOME | IMPORT | EXPORT | RE-EXPORT | DISPOSAL | REFUND | REPORTS | E-PAYMENT | DASHBOARD | GENERAL

ECCS: ReExport | Logged In : CMS_Courier | Session End in 09:45 | Logout

Return To Origin Application filed successfully. Application No. is [RTOA_AMT_2025-2026_2003_10003](#)



Verification Superintendent Login –

Review application then adds remarks then forward to AC/DC

Express Cargo Clearance System

HOME | IMPORT | EXPORT | RE-EXPORT | DISPOSAL | REFUND | REPORTS | E-PAYMENT | DASHBOARD | GENERAL

ECCS: List of Applications For Re-Export | Logged In : amt_sup | Session End in 09:56 | Logout

Return To Origin (for superintendent) | Detention (Re-Export Detention Memo) | Mis-Routed (for superintendent) | List of Return To Origin Applications

DETAILS

S.No.	Application No.	Courier Name	HAWB No.
1	RTOA_AMT_2025-2026_2003_10003	MYPORTCOMPANY	JJ62

CONSIGNOR DETAILS

Name of the Consignor:	COSMIC ENTERPRISES		
Address 1:	EWEG	Address 2:	NA
City:	HDSK	Postal/Zip Code:	282182
State:	Kerala	Country:	INDIA

Uploaded Documents

File Name	Upload Date
printservlet (58).pdf	on: 20/03/2026 15:10
printservlet (54).pdf	on: 20/03/2026 15:10
printservletjfsifnshcdsufsi.pdf	on: 20/03/2026 15:10
printservlet (55).pdf	on: 20/03/2026 15:10

Reasons Behind the shipment behind Return To Origin or RTO

Remarks by Superintendent *

APPROVE

(Maximum 4000 Character)

CANCEL | RESET | SUBMIT

Express Cargo Clearance System

HOME | IMPORT | EXPORT | RE-EXPORT | DISPOSAL | REFUND | REPORTS | E-PAYMENT | DASHBOARD | GENERAL

ECCS: ECCS : ReExport | Logged In : amt_sup | Session End in 09:56 | Logout

ReExport Application Forwarded to AC/DC. Application No. is RTOA_AMT_2025-2026_2003_10003

AC/DC Login –

Examine details , If required upload adjudication order And Approve/Reject application

Express Cargo Clearance System

HOME | IMPORT | EXPORT | RE-EXPORT | DISPOSAL | REFUND | REPORTS | E-PAYMENT | DASHBOARD | GENERAL

ECCS: Express Cargo Clearance System | Logged In : CMS_ACDC | Session End in 09:51 | Logout

Detention (Re-Export Detention Memo) | Mis-Routed (for AC/DC) | Return To Origin (for AC/DC) | AVAILABLE WORK SUMMARY

IMPORT	EXPORT	REFUND	RE-EXPORT	DISPOSAL
			Return To Origin (1)	



Express Cargo Clearance System

APPLICATION No. - RTOA_AMT_2025-2026_2003_10003

Courier Name: MYPORTCOMPANY	Re-Export Type: Return To Origin
HAWB Number: JJ62	ECM Number: ECM_AMT_2025-2026_0607
CBE Number: NA	Description of shipment: TEST
Shipment type: NONDOCUMENT	Value of Shipment: 30000
Country of Origin: AUSTRALIA	Country of Exportation: ARGENTINA
Export Hawb No: VT01	

CONSIGNOR DETAILS

Name of the Consignor: COSMIC ENTERPRISES	Address 2: NA
Address 1: EWEG	Postal/Zip Code: 282182
City: HDSK	

CONSIGNOR DETAILS

Name of the Consignor: COSMIC ENTERPRISES	Address 2: NA
Address 1: EWEG	Postal/Zip Code: 282182
City: HDSK	
State: Kerala	Country: INDIA

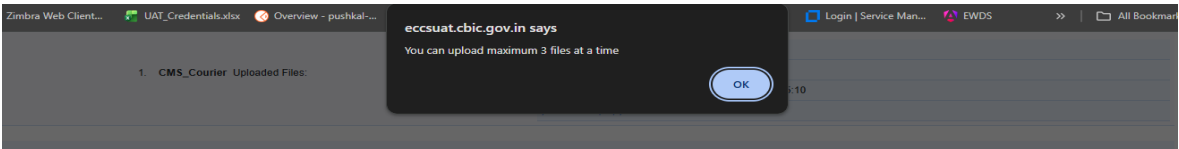
Uploaded Documents

1. CMS_Courier Uploaded Files:	printservlet (58).pdf on: 20/03/2026 15:10
	printservlet (54).pdf on: 20/03/2026 15:10
	printservletj@imshfcdsufsf.pdf on: 20/03/2026 15:10
	printservlet (55).pdf on: 20/03/2026 15:10

ATTACH SUPPORTING DOCUMENTS

Select	S. No.	Attach Document
<input type="checkbox"/>	1	<input type="button" value="Choose File"/> No file chosen

+ ADD ROW -X DELETE ROWS



Select	S. No.	Attach Document
<input type="checkbox"/>	1	<input type="button" value="Choose File"/> NEW CBE.pdf
<input type="checkbox"/>	2	<input type="button" value="Choose File"/> printservlet (55).pdf
<input type="checkbox"/>	3	<input type="button" value="Choose File"/> printservlet (54).pdf

+ ADD ROW -X DELETE ROWS

Reasons Behind the shipment behind Return To Origin

For RTO

Remarks by Superintendent

APPROVE

Remarks by AC/DC *

APPROVE (Maximum 4000 Character)

Action Taken: * Approve

-X CANCEL -R RESET -S SUBMIT

Use arrow keys or mouse to move tools

Express Cargo Clearance System

Return To Origin Application Approved. Application No. is RTOA_AMT_2025-2026_2003_10003



Express Cargo Clearance System - uoogie Lnrhrome

eccsuat.cbic.gov.in/eccs/jsp/reexport/viewReExportedCSB.do?reExpNum=RTOA_AMT_2025-2026_2003_10003

HAWB Number: J362 ECM Number: ECM_AMT_2025-2026_0607
 CBE Number: NA Description of shipment: TEST
 Shipment type: NONDOCUMENT Value of Shipment: 30000
 Country of Origin: AUSTRALIA Country of Exportation: ARGENTINA
 Re Export Number: RTOA_AMT_2025-2026_2003_10003 Credit Date: 20/03/2026
 Export Hawb No: VT01

CONSIGNOR DETAILS

Name of the Consignor: COSMIC ENTERPRISES
 Address 1: EWEG Address 2: NA
 City: HDSK Postal/Zip Code: 282182
 State: Kerala Country: INDIA

Uploaded Documents

1. CMS_Courier Uploaded Files:
 printservlet (38).pdf on: 20/03/2026 15:10
 printservlet (25).pdf on: 20/03/2026 15:10
 printservlet(fa1fshhfcdaufsh).pdf on: 20/03/2026 15:10
 printservlet (54).pdf on: 20/03/2026 15:10

2. CMS_ACDC Uploaded Files:
 printservlet (57).pdf on: 20/03/2026 16:36

Export Filing

File CSB-IV

PRINT CLOSE

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[Visit cbec site](#) [Visit doft site](#)

Session End in 09:50 Logout

Date of Filing	Status
20/03/2026	APP_APPROVED
20/03/2026	APP_APPROVED
20/03/2026	APP_APPROVED
20/03/2026	APP_APPROVED

Goto Courier Login-
CLICK on export filing: file > CSB-IV

ECCS Dash

Express Cargo Clearance System

HOME IMPORT EXPORT RE-EXPORT DISPOSAL REFUND REPORTS
 E-PAYMENT DASHBOARD GENERAL

ECCS: Export Clearance System Logged In: CMS_Courier Session End in 09:56 Logout

Courier Shipping Bill(CSB)-IV Filing

Fresh CSB IV

List of Incomplete CSB IV

S.No.	Status
1	APP_APPROVED
2	APP_APPROVED
3	APP_APPROVED
4	APP_APPROVED

Case Origin: Number of Packages: Value:

Description of Goods: (Maximum 200 Character)

Export via ECEH Facility: Yes No

DETAILS OF CONSIGNOR

Name of the Consignor:
 Address 1: Address 2:
 City: Postal/Zip Code:
 State: Country:

DETAILS OF CONSIGNEE

Name of the Consignee:
 Address 1: Address 2:
 City: Postal/Zip Code:
 State: Country:
 Value(Rs.): Invoice Value:
 Currency: FOB Value:
 AD Code:

+ ADD MAWB

MULTI PART SHIPMENT (MPS) DETAILS

CRN Number: CRN MHRS Number:



Express Cargo Clearance System

HOME IMPORT EXPORT RE-EXPORT DISPOSAL REFUND REPORTS E-PAYMENT DASHBOARD GENERAL

ECCS: ECCS :CSB Filing Logged In : CMS_Courier Session End in 09:56 Logout

CSB Filed Successfully,CSB Reference Number For This CSB is : CSBIV_AMT_2025-2026_2003_10001

ECCS :CSB Filing

Arrival Scan – Custodian login

Express Cargo Clearance System

HOME IMPORT EXPORT RE-EXPORT DISPOSAL REFUND REPORTS E-PAYMENT DASHBOARD GENERAL

ECCS: Export Clearance System Logged In : CMS_Custo Session End in 09:54 Logout

COURIER SHIPPING BILL - ARRIVAL SCAN

Airlines: Flight Number:

Courier Name:

Filing Date: Departure Date:

<input type="checkbox"/>	CSB Number	Filing Date	Departure Date	Courier Company Name	Airlines	Flight Number
<input type="checkbox"/>	CSBIV_AMT_2025-2026_2003_10001	20/03/2026	20/03/2026	MYPORCOMPANY	AEROFLOT	A002

Express Cargo Clearance System

HOME IMPORT EXPORT RE-EXPORT DISPOSAL REFUND REPORTS E-PAYMENT DASHBOARD GENERAL

ECCS: Arrival Scan Logged In : CMS_Custo Session End in 09:57 Logout

Status of Following Shipments
CSBIV_AMT_2025-2026_2003_10001 Have Successfully Arrived ,

Arrival Scan

Weight Record – Custodian login

Express Cargo Clearance System

HOME IMPORT EXPORT RE-EXPORT DISPOSAL REFUND REPORTS E-PAYMENT DASHBOARD GENERAL

ECCS: ECCS : Record Weight Logged In : CMS_Custo Session End in 09:57 Logout

Weight is Successfully Recorded for the CSB No CSBIV_AMT_2025-2026_2003_10001. Next Action is X-Ray Scan.

ECCS : Record Weight



X-Ray Scan – Required to go in Inspector login

The screenshot shows the Express Cargo Clearance System interface. The user is logged in as 'Inspectoruser1'. The 'EXPORT' menu is open, showing options for 'View CSB' and 'View CSB (X-Ray Scan) (for Inspector X-Ray)'. The 'AVAILABLE WORK SUMMARY' table is visible below the menu.

IMPORT	EXPORT	RE-EXPORT	DISPOSAL
	CSB-III / IV (Examination) (for Inspector Exam)		
	View CEM		
	CSB-III (X-Ray Scan) (for Inspector X-Ray)		
	CSB-IV (X-Ray Scan)		
	CSB-V (Examination) (for Inspector Exam)		
	SEZ (X-Ray Scan)		
	CSB-V (X-Ray Scan) (3)		

The screenshot shows the 'LIST OF SHIPMENTS FOR EXPORT CLEARANCE' section. A search filter for 'CSBIV No.' is set to 'CSBIV_AMT_2020-2021_0'. Below is a table of shipment details.

Select	CSB Number	HAWB Number	Courier Name	Status	X-Ray Scan Remarks
<input type="checkbox"/>	CSBIV_AMT_2025-2026_0411_100_01	XX151	MYPORTCOMPANY	ASSESSED	Add Remarks
<input type="checkbox"/>	CSBIV_AMT_2025-2026_2201_100_03	Push004	MYPORTCOMPANY	ASSESSED	Add Remarks
<input type="checkbox"/>	CSBIV_AMT_2025-2026_1802_100_04	BB04	MYPORTCOMPANY	ASSESSED	Add Remarks
<input checked="" type="checkbox"/>	CSBIV_AMT_2025-2026_2003_100_01	VT01	MYPORTCOMPANY	CSBWEIGHTRECORDED	Add Remarks
<input type="checkbox"/>	CSBIV_AMT_2025-2026_2909_100_02	FR02	MYPORTCOMPANY	ASSESSED	Add Remarks

Name of the Authorized Courier	Airlines	Airport of Destination	Date of Departure	Manifest Weight	HAWB Number	Number of Packages / Pieces / Bags / ULD	Description of Goods	Name of the Consignor	Name of the Consignee
MYPORTCOMPANY	AEROFLOT	AAQ	29/09/2025	1	FR02	1	TESTED	COSMIC ENTERPRISES	COSMIC ENTERPRISES

CEM Filing – Login with courier

The screenshot shows the Express Cargo Clearance System interface. The user is logged in as 'CMS_Courier'. The 'EXPORT' menu is open, showing options for 'Manual Filing', 'View', 'Record Weight (Weight Record)', 'File CEM', and 'CSB-V'. The 'AVAILABLE WORK SUMMARY' table is visible below the menu.

IMPORT	EXPORT	RE-EXPORT	DISPOSAL
XIII (Assessment) (18)	CSB-III		
XIV (Assessment) (2)	FSB (for filing FSB)		
	CSB-IV		
	File CEM		
	CSB-V		



COURIER SHIPPING BILL SEARCH CRITERION

Date of Departure: * CSB Type: *

Airlines: * Flight Number: *

SEARCH RESULTS FOR CSB

<input checked="" type="checkbox"/>	SI No	CSB Number	Date of Departure	Airline	Flight No.	Status
<input checked="" type="checkbox"/>	1	CSBIV_AMT_2025-2026_2003_10001	20/03/2026	AEROFLOT	A002	CLEARFOREXPORT

EGM Number: * EGM Date: *

HOME IMPORT EXPORT RE-EXPORT DISPOSAL REFUND REPORTS E-PAYMENT DASHBOARD GENERAL

ECCS: ECCS :ECM Filing Logged In : CMS_Courier Session End in 09:55 [Logou](#)

CEM Filed Successfully For the below CSBs:
CSB_NO: CSBIV_AMT_2025-2026_2003_10001,
CEM NO: CEM_AMT_2025-2026_2003_10001, EGM NO: 1234444, EGM Date: 20/03/2026

CEM Filed Successfully, For the below CSBs:
CSB_NO: CSBIV_AMT_2025-2026_2003_10001,

CEM NO: CEM_AMT_2025-2026_2003_10001, EGM NO: 1234444, EGM Date: 20/03/2026

SCENARIO 2 - Not Filed

Export HAWB Number: * **VT02** ; **IMPORT HAWB NO : JJ63**

COURIER Login

HOME IMPORT EXPORT RE-EXPORT DISPOSAL REFUND REPORTS E-PAYMENT DASHBOARD GENERAL

ECCS: Express Cargo Clearance System Logged In : CMS_Courier Session End in 08:35 [Logout](#)

APPLICATION FOR - RETURN TO ORIGIN

HAWB Number: * ECM Number: *

CBE Number: Description of shipment: * Maximum 250 Characters.

Shipment type: *

Country of Origin: * Value of Shipment: *

Export HAWB Number: * Country of Exportation: *

CONSIGNOR DETAILS

Name of the Consignor: *

Address 1: * Address 2:

City: * Postal/Zip Code: *

Slate: Country: *



ATTACH SUPPORTING DOCUMENTS

Select	S. No.	Attach Document
<input type="checkbox"/>	1	<input type="button" value="Choose File"/> printservlet (57).pdf
<input type="checkbox"/>	2	<input type="button" value="Choose File"/> printservlet (58).pdf
<input type="checkbox"/>	3	<input type="button" value="Choose File"/> printservlet (56).pdf
<input type="checkbox"/>	4	<input type="button" value="Choose File"/> printservlet (55).pdf
<input type="checkbox"/>	5	<input type="button" value="Choose File"/> NEW CBE.pdf

Reasons Behind the shipment Return To Origin *

RTO REQUEST (Maximum 4000 Character)

Express Cargo Clearance System

ECCS: ReExport Logged In : CMS_Courier Session End in 09:52

Return To Origin Application filed successfully. Application No. is RTOA_AMT_2025-2026_2003_10007

Login with Superintendent

Express Cargo Clearance System

ECCS: List of Applications For Re-Export Logged In : amt_sup Session End in 09:57

List of Return To Origin Applications

DETAILS			
S.No.	Application No.	Courier Name	HAWB No.
1	RTOA_AMT_2025-2026_2003_10007	MYPORTCOMPANY	JJ63

1. CMS_Courier Uploaded Files:

printservlet (57).pdf	on: 20/03/2026 17:02
printservlet (58).pdf	on: 20/03/2026 17:02
NEW CBE.pdf	on: 20/03/2026 17:02
printservlet (55).pdf	on: 20/03/2026 17:02
printservlet (56).pdf	on: 20/03/2026 17:02

Reasons Behind the shipment behind Return To Origin

RTO REQUEST

Remarks by Superintendent *

APPROVE BY SUP (Maximum 4000 Character)



Re- Export Application Forwarded to AC/DC. Application No. is RTOA_AMT_2025-2026_2003_10007

Login with ACDC-

Examine details, if required upload adjudication order And Approve/Reject application

Express Cargo Clearance System

HOME IMPORT EXPORT RE-EXPORT DISPOSAL REFUND REPORTS E-PAYMENT DASHBOARD GENERAL

ECCS: List of Applications Forwarded For Re-Export Logged In : CMS_ACDC Session End in 09:54 Logout

List of Return To Origin Applications

DETAILS			
S.No.	Application No.	Courier Name	HAWB No.
1	RTOA_AMT_2025-2026_2003_10007	MYPORTCOMPANY	JJ63
2	RTOA_AMT_2025-2026_2003_10006	MYPORTCOMPANY	PW140

CLOSE

ATTACH SUPPORTING DOCUMENTS

Select	S. No.	Attach Document
<input type="checkbox"/>	1	<input type="button" value="Choose File"/> printserviet (46).pdf
<input type="checkbox"/>	2	<input type="button" value="Choose File"/> printserviet (51).pdf
<input type="checkbox"/>	3	<input type="button" value="Choose File"/> printserviet (53).pdf

+ ADD ROW X DELETE ROWS

Reasons Behind the shipment behind Return To Origin

RTO REQUEST

Remarks by Superintendent

APPROVE BY SUP

Remarks by AC/DC *

APPROVE

(Maximum 4000 Character)

Action Taken: *

X CANCEL RESET SUBMIT

Express Cargo Clearance System

HOME IMPORT EXPORT RE-EXPORT DISPOSAL REFUND REPORTS E-PAYMENT DASHBOARD GENERAL

ECCS: ECCS : ReExport Logged In : CMS_ACDC Session End in 09:55 Logout

Return To Origin Application Approved. Application No. is RTOA_AMT_2025-2026_2003_10007



Login with courier
For CSB Filing

SEARCH RESET

SEARCH RESULTS FOR ReExported CSB

S.No.	ReExport Number	HAWB Number	ECM Number	Date of Filing	Status
1	RTOA_AMT_2025-2026_2003_10006	PW140	ECM_AMT_2025-2026_0558	20/03/2026	APP_ACKNOWLEDGE
2	RTOA_AMT_2025-2026_2003_10001	SEZHB001	ECM_AMT_2025-2026_0543	20/03/2026	APP_APPROVED
3	RTOA_AMT_2025-2026_2003_10002	HAWB02	ECM_AMT_2025-2026_0544	20/03/2026	APP_APPROVED
4	RTOA_AMT_2025-2026_2003_10003	JJ62	ECM_AMT_2025-2026_0607	20/03/2026	APP_APPROVED
5	RTOA_AMT_2025-2026_2003_10004	HAWB1013	ECM_AMT_2025-2026_0546	20/03/2026	APP_APPROVED
6	RTOA_AMT_2025-2026_2003_10005	PW134	ECM_AMT_2025-2026_0559	20/03/2026	APP_APPROVED
7	RTOA_AMT_2025-2026_2003_10007	JJ63	ECM_AMT_2025-2026_0607	20/03/2026	APP_APPROVED

CLOSE

COURIER SHIPPING BILL CSB - IV
[See Regulation 5]

DETAILS OF AUTHORIZED COURIER

Courier Registration Number: ABCDA2597AACAMT Name of the Authorized Courier: MYPORTCOMPANY
 Address 1: EQWDE F JG Address 2: N/A
 City: J Postal/Zip Code: 123456
 State: J

Airlines: * Flight Number: *
 Airport of Departure: AMT Airport of Destination: *
 Date of Departure: *

MAWB DETAILS

MAWB Number: *

HAWB DETAILS

HAWB Number: * Weight (in Kg.): *
 GST Invoice No. * Date of GST Invoice: *
 Export Invoice No. * Date of Export Invoice: *
 Whether supply for export is on payment of IGST or not, Please Indicate: * Yes No Whether supply is against Bond or UT: * Bond UT
 Total IGST Paid: MHBS Number:
 KYC Document: * KYC ID: *



Express Cargo Clearance System



HOME IMPORT EXPORT RE-EXPORT DISPOSAL REFUND REPORTS E-PAYMENT DASHBOARD GENERAL

ECCS: ECCS :CSB Filing Logged In : CMS_Courier Session End in 09:55 Logout

CSB Filed Successfully,CSB Reference Number For This CSB is : CSBIV_AMT_2025-2026_2003_10002

ECCS :CSB Filing

Important Links: Visit CBIC site | Visit DGFT site | ECCS Bulk Upload | ECCS Mobility
Click Here to download ACL User Manual.
Submit your Query Here



ARRIVAL SCAN – Move to Custodian Login

Express Cargo Clearance System

HOME | IMPORT | EXPORT | RE-EXPORT | DISPOSAL | REFUND | REPORTS | E-PAYMENT | DASHBOARD | GENERAL

ECCS: Export Clearance System Logged In : CMS_Custo Session End in 09:57 Logout

COURIER SHIPPING BILL - ARRIVAL SCAN

Airlines: Flight Number:

Courier Name:

Filing Date: Departure Date:

<input type="checkbox"/>	CSB Number	Filing Date	Departure Date	Courier Company Name	Airlines	Flight Number
<input type="checkbox"/>	CSBIV_AMT_2025-2026_2003_10002	20/03/2026	20/03/2026	MYPORTCOMPANY	AEROFLOT	A003

Express Cargo Clearance System

HOME | IMPORT | EXPORT | RE-EXPORT | DISPOSAL | REFUND | REPORTS | E-PAYMENT | DASHBOARD | GENERAL

ECCS: Arrival Scan Logged In : CMS_Custo Session End in 09:56 Logout

Status of Following Shipments
CSBIV_AMT_2025-2026_2003_10002 Have Successfully Arrived ,

Arrival Scan

Weight Record –

Express Cargo Clearance System

HOME | IMPORT | EXPORT | RE-EXPORT | DISPOSAL | REFUND | REPORTS | E-PAYMENT | DASHBOARD | GENERAL

ECCS: ECCS : Record Weight Logged In : CMS_Custo Session End in 09:57 Logout

Weight is Successfully Recorded for the CSB No.CSBIV_AMT_2025-2026_2003_10002. Next Action is X-Ray Scan.

ECCS : Record Weight

Important Links: Visit CBIC site | Visit DGFT site | ECCS Bulk Upload | ECCS Mobility
[Click Here](#) to download ACL User Manual.



X-Ray Scan - Required to go in Inspector Login

LIST OF SHIPMENTS FOR EXPORT CLEARANCE									
CSBIV No. (Editable)		CSBIV_AMT_2020-2021_0							
SHIPMENT DETAILS									
Select	CSB Number	HAWB Number	Courier Name	Status	X-Ray Scan Remarks				
<input type="checkbox"/>	CSBIV_AMT_2025-2026_0411_100_01	XX151	MYPORTCOMPANY	ASSESSED	Add Remarks				
<input type="checkbox"/>	CSBIV_AMT_2025-2026_2201_100_03	Push004	MYPORTCOMPANY	ASSESSED	Add Remarks				
<input type="checkbox"/>	CSBIV_AMT_2025-2026_1802_100_04	BB04	MYPORTCOMPANY	ASSESSED	Add Remarks				
<input checked="" type="checkbox"/>	CSBIV_AMT_2025-2026_2003_100_02	VT02	MYPORTCOMPANY	CSBWEIGHTRECORDED	Add Remarks				
Name of the Authorized Courier	Airlines	Airport of Destination	Date of Departure	Manifest Weight	HAWB Number	Number of Packages / Pieces / Bags / ULD	Description of Goods	Name of the Consignor	Name of the Consignee
MYPORTCOMPANY	AEROFLOT	AAC	20/03/2026	2	VT02	1	TEST	COSMIC ENTERPRISES	COSMIC ENTERPRISES
<input type="checkbox"/>	CSBIV_AMT_2025-2026_2909_100_02	FR02	MYPORTCOMPANY	ASSESSED	Add Remarks				

Express Cargo Clearance System

HOME IMPORT EXPORT RE-EXPORT DISPOSAL REFUND REPORTS E-PAYMENT DASHBOARD GENERAL

ECCS: Export Clearance System Logged In : Inspectoruser1 Session End in 09:57 Logout

X-Ray Scan is Successfully Completed for the CSB No.CSBIV_AMT_2025-2026_2003_10002, LEO has been issued by the SYSTEM.

LIST OF SHIPMENTS FOR EXPORT CLEARANCE						
CSBIV No. (Editable)		CSBIV_AMT_2020-2021_0				
SHIPMENT DETAILS						
Select	CSB Number	HAWB Number	Courier Name	Status	X-Ray Scan Remarks	
<input type="checkbox"/>	CSBIV_AMT_2025-2026_0411_100_01	XX151	MYPORTCOMPANY	ASSESSED	Add Remarks	
<input type="checkbox"/>	CSBIV_AMT_2025-2026_2201_100_03	Push004	MYPORTCOMPANY	ASSESSED	Add Remarks	
<input type="checkbox"/>	CSBIV_AMT_2025-2026_1802_100_04	BB04	MYPORTCOMPANY	ASSESSED	Add Remarks	
<input type="checkbox"/>	CSBIV_AMT_2025-2026_2909_100_02	FR02	MYPORTCOMPANY	ASSESSED	Add Remarks	

FILE CEM – Login with Courier

HOME IMPORT EXPORT RE-EXPORT DISPOSAL REFUND REPORTS E-PAYMENT DASHBOARD GENERAL

ECCS Dashboard Logged In : CMS_Courier Session End in 09:47 Logout

COURIER SHIPPING BILL SEARCH CRITERION

Date of Departure: 20/03/2026 CSB Type: CSB-IV
 Airlines: Aeroflot Flight Number: A003

SEARCH SEARCH WITH NO OFFLOAD FILE UPLOAD RESET

SEARCH RESULTS FOR CSB

SI No	CSB Number	Date of Departure	Airline	Flight No.	Status
1	CSBIV_AMT_2025-2026_2003_10002	20/03/2026	AEROFLOT	A003	CLEARFOREXPORT

EGM Number: 1234444 EGM Date: 20/03/2026

CANCEL RESET SUBMIT



Express Cargo Clearance System

HOME | IMPORT | EXPORT | RE-EXPORT | DISPOSAL | REFUND | REPORTS | E-PAYMENT | DASHBOARD | GENERAL

ECCS: ECCS :ECM Filing Logged In : CMS_Courier Session End in 09:54 Logout

CEM Filed Successfully. For the below CSBs:
 CSB_NO: CSBIV_AMT_2025-2026_2003_10002,
 CEM NO: CEM_AMT_2025-2026_2003_10002, EGM NO: 1234444, EGM Date: 20/03/2026

[BACK](#)

Important Links: [Visit CBIC site](#) | [Visit DGFT site](#) | [ECCS Bulk Upload](#) | [ECCS Mobility](#)
[Click Here](#) to download ACL User Manual.
[Submit your Query Here](#)

Scenario 3 – File CBE 13 against Second HAWB status: OOC Issued

Courier Login –

HOME | IMPORT | EXPORT | RE-EXPORT | DISPOSAL | REFUND | REPORTS | E-PAYMENT | DASHBOARD | GENERAL

ECCS: Express Cargo Clearance System Logged In : CMS_Courier Session End in 08:13 Logout

APPLICATION FOR - RETURN TO ORIGIN

HAWB Number: JJ61 ECM Number: ECM_AMT_2025-2026_0607
 CBE Number: Description of shipment: TEST Maximum 250 Characters.
 Shipment type: NONDOCUMENT Value of Shipment: 80000
 Country of Origin: ARGENTINA Country of Exportation: AUSTRIA
 Export HAWB Number: VT03

CONSIGNOR DETAILS

Name of the Consignor: COSMIC ENTERPRISES
 Address 1: SDFSD Address 2: City: SDJFHD Postal/Zip Code: 235345
 State: Jharkhand Country: INDIA

ATTACH SUPPORTING DOCUMENTS

Select	S. No.	Attach Document
<input type="checkbox"/>	1	Choose File printservlet (56).pdf

[+ ADD ROW](#) [X DELETE ROWS](#)

Reasons Behind the shipment Return To Origin

REQUEST FOR RTQ (Maximum 4000 Character)

[X CANCEL](#) [RECYCLE RESET](#) [SUBMIT](#)

Return To Origin Application filed successfully.



Login with Superintendent-

Express Cargo Clearance System

HOME IMPORT EXPORT RE-EXPORT DISPOSAL REFUND REPORTS E-PAYMENT DASHBOARD GENERAL

ECCS: List of Applications For Re-Export Logged In : amt_sup Session End in 09:57 Logout

List of Return To Origin Applications

DETAILS			
S.No.	Application No.	Courier Name	HAWB No.
1	RTOA_AMT_2025-2026_2003_10008	MYPORTCOMPANY	JJ61

CLOSE

Express Cargo Clearance System

HOME IMPORT EXPORT RE-EXPORT DISPOSAL REFUND REPORTS E-PAYMENT DASHBOARD GENERAL

ECCS: ECCS : ReExport Logged In : amt_sup Session End in 09:57 Logout

ReExport Application Forwarded to AC/DC. Application No. is [RTOA_AMT_2025-2026_2003_10008](#)

ACDC Login –

Express Cargo Clearance System

HOME IMPORT EXPORT RE-EXPORT DISPOSAL REFUND REPORTS E-PAYMENT DASHBOARD GENERAL

ECCS: List of Applications Forwarded For Re-Export Logged In : CMS_ACDC Session End in 09:56 Logout

List of Return To Origin Applications

DETAILS			
S.No.	Application No.	Courier Name	HAWB No.
1	RTOA_AMT_2025-2026_2003_10008	MYPORTCOMPANY	JJ61

CLOSE

Express Cargo Clearance System

HOME IMPORT EXPORT RE-EXPORT DISPOSAL REFUND REPORTS E-PAYMENT DASHBOARD GENERAL

ECCS: ECCS : ReExport Logged In : CMS_ACDC Session End in 09:48 Logout

Return To Origin Application Approved. Application No. is [RTOA_AMT_2025-2026_2003_10008](#)



Login with courier –

ReExport Application No.:

SEARCH RESULTS FOR ReExported CSB

S.No.	ReExport Number	HAWB Number	ECM Number	Date of Filing	Status
1	RTOA_AMT_2025-2026_2003_10001	SEZHB001	ECM_AMT_2025-2026_0543	20/03/2026	APP_APPROVED
2	RTOA_AMT_2025-2026_2003_10002	HAWB02	ECM_AMT_2025-2026_0544	20/03/2026	APP_APPROVED
3	RTOA_AMT_2025-2026_2003_10003	JJ62	ECM_AMT_2025-2026_0607	20/03/2026	APP_APPROVED
4	RTOA_AMT_2025-2026_2003_10004	HAWB1013	ECM_AMT_2025-2026_0546	20/03/2026	APP_APPROVED
5	RTOA_AMT_2025-2026_2003_10005	PW134	ECM_AMT_2025-2026_0559	20/03/2026	APP_APPROVED
6	RTOA_AMT_2025-2026_2003_10006	PW140	ECM_AMT_2025-2026_0558	20/03/2026	APP_APPROVED
7	RTOA_AMT_2025-2026_2003_10007	JJ63	ECM_AMT_2025-2026_0607	20/03/2026	APP_APPROVED
8	RTOA_AMT_2025-2026_2003_10008	JJ61	ECM_AMT_2025-2026_0607	20/03/2026	APP_APPROVED

DETAILS OF AUTHORIZED COURIER

Courier Registration Number: ABCDA2597AACAMT Name of the Authorized Courier: MYPORTCOMPANY
 Address 1: EQWDE F JG Address 2: N/A
 City: J Postal/Zip Code: 123456
 State: J

Airlines: Flight Number:
 Airport of Departure: AMT Airport of Destination:
 Date of Departure:

MAWB DETAILS

MAWB Number:

HAWB DETAILS

HAWB Number: Weight (in Kg.):
 GST Invoice No.: Date of GST Invoice:
 Export Invoice No.: Date of Export Invoice:

Whether supply for export is on payment of IGST or not, Please Indicate: Yes No Whether supply is against Bond or UT: Bond UT

Total IGST Paid: MHBS Number:
 KYC Document: KYC ID:
 Case Of CRN: Number of Packages / Pieces / Bags / ULD:

Description of Goods: (Maximum 200 Character)

Express Cargo Clearance System

HOME | IMPORT | EXPORT | RE-EXPORT | DISPOSAL | REFUND | REPORTS | E-PAYMENT | DASHBOARD | GENERAL

ECSS: ECSS :CSB Filing Logged In : CMS_Courier Session End in 09:56 [Logou](#)

CSB Filed Successfully,CSB Reference Number For This CSB is : CSBIV_AMT_2025-2026_2003_10003

ECSS :CSB Filing



ARRIVAL SCAN- Custodian Login

ECCS: Export Clearance System Logged In : CMS_Custo Session End in 09:54 Logout

COURIER SHIPPING BILL - ARRIVAL SCAN

Airlines: Flight Number:

Courier Name:

Filing Date: Departure Date:

<input checked="" type="checkbox"/>	CSB Number	Filing Date	Departure Date	Courier Company Name	Airlines	Flight Number
<input checked="" type="checkbox"/>	CSBIV_AMT_2025-2026_2003_10003	20/03/2026	20/03/2026	MYPORTCOMPANY	AEROFLOT	A004

Express Cargo Clearance System

[HOME](#) [IMPORT](#) [EXPORT](#) [RE-EXPORT](#) [DISPOSAL](#) [REFUND](#) [REPORTS](#) [E-PAYMENT](#) [DASHBOARD](#) [GENERAL](#)

ECCS: Arrival Scan Logged In : CMS_Custo Session End in 09:48 Logout

Status of Following Shipments
:SBIV_AMT_2025-2026_2003_10003 Have Successfully Arrived ,

Arrival Scan

Important Links: Visit CBIC site | Visit DGFT site | ECCS Bulk Upload | ECCS Mobility

Express Cargo Clearance System

[HOME](#) [IMPORT](#) [EXPORT](#) [RE-EXPORT](#) [DISPOSAL](#) [REFUND](#) [REPORTS](#) [E-PAYMENT](#) [DASHBOARD](#) [GENERAL](#)

ECCS: ECCS : Record Weight Logged In : CMS_Custo Session End in 09:57 Logout

Weight is Successfully Recorded for the CSB No.CSBIV_AMT_2025-2026_2003_10003. Next Action is X-Ray Scan.

ECCS : Record Weight

Important Links: Visit CBIC site | Visit DGFT site | ECCS Bulk Upload | ECCS Mobility
[Click Here](#) to download ACL User Manual.



X-Ray Scan -

Express Cargo Clearance System

HOME IMPORT EXPORT RE-EXPORT DISPOSAL REFUND REPORTS E-PAYMENT DASHBOARD GENERAL

ECCS: Export Clearance System Logged In : Inspectoruser1 Session End in 09:29 Logout

LIST OF SHIPMENTS FOR EXPORT CLEARANCE

CSBIV No. (Balliable) CSBIV_AMT_2020-2021_0

SHIPMENT DETAILS					
Select	CSB Number	HAWB Number	Courier Name	Status	X-Ray Scan Remarks
<input type="checkbox"/>	CSBIV_AMT_2025-2026_0411_100_01	XX151	MYPORTCOMPANY	ASSESSED	Add Remarks
<input type="checkbox"/>	CSBIV_AMT_2025-2026_2201_100_03	Push004	MYPORTCOMPANY	ASSESSED	Add Remarks
<input type="checkbox"/>	CSBIV_AMT_2025-2026_1802_100_04	BB04	MYPORTCOMPANY	ASSESSED	Add Remarks
	CSBIV_AMT_2025-2026_2003_100_00				

Express Cargo Clearance System

HOME IMPORT EXPORT RE-EXPORT DISPOSAL REFUND REPORTS E-PAYMENT DASHBOARD GENERAL

ECCS: Export Clearance System Logged In : Inspectoruser1 Session End in 09:54 Logout

X-Ray Scan is Successfully Completed for the CSB No.CSBIV_AMT_2025-2026_2003_10003, LEO has been issued by the SYSTEM.

LIST OF SHIPMENTS FOR EXPORT CLEARANCE

CSBIV No. (Balliable) CSBIV_AMT_2020-2021_0

SHIPMENT DETAILS					
Select	CSB Number	HAWB Number	Courier Name	Status	X-Ray Scan Remarks
<input type="checkbox"/>	CSBIV_AMT_2025-2026_0411_100_01	XX151	MYPORTCOMPANY	ASSESSED	Add Remarks
<input type="checkbox"/>	CSBIV_AMT_2025-2026_2201_100_03	Push004	MYPORTCOMPANY	ASSESSED	Add Remarks
<input type="checkbox"/>	CSBIV_AMT_2025-2026_1802_100_04	BB04	MYPORTCOMPANY	ASSESSED	Add Remarks
	CSBIV_AMT_2025-2026_2003_100_00				

Courier Login – CEM Filing



COURIER SHIPPING BILL SEARCH CRITERION

Date of Departure: * 20/03/2026 CSB Type: * CSB-IV
 Airlines: * Aeroflot Flight Number: * A004

SEARCH RESULTS FOR CSB

<input type="checkbox"/>	SI No	CSB Number	Date of Departure	Airline	Flight No.	Status
<input type="checkbox"/>	1	CSBIV_AMT_2025-2026_2003_10003	20/03/2026	AEROFLOT	A004	CLEARFOREXPORT

EGM Number: * EGM Date: *

COURIER SHIPPING BILL SEARCH CRITERION

Date of Departure: * 20/03/2026 CSB Type: * CSB-IV
 Airlines: * Aeroflot Flight Number: * A004

SEARCH RESULTS FOR CSB

<input type="checkbox"/>	SI No	CSB Number	Date of Departure	Airline	Flight No.	Status
<input type="checkbox"/>	1	CSBIV_AMT_2025-2026_2003_10003	20/03/2026	AEROFLOT	A004	CLEARFOREXPORT

EGM Number: * 1234444 EGM Date: * 20/03/2026

Express Cargo Clearance System

HOME
IMPORT ▾
EXPORT ▾
RE-EXPORT ▾
DISPOSAL ▾
REFUND ▾
REPORTS ▾
E-PAYMENT ▾
DASHBOARD ▾
GENERAL ▾

ECCS: ECCS :ECM Filing
Logged In : CMS_Courier
Session End in 09:55
Logout

CEM Filed Successfully For the below CSBs:
CSB_NO: CSBIV_AMT_2025-2026_2003_10003,
CEM NO: CEM_AMT_2025-2026_2003_10003, EGM NO: 1234444, EGM Date: 20/03/2026



ACDC Login - To check ECM Status

The screenshot shows the ECCS Express Cargo Clearance System interface. The user is logged in as CMS_ACDC. The 'ECM STATUS' dropdown menu is open, showing options like 'View CBE', 'Print ECM', 'Stop Process (ACDC - Stop Process)', 'Stopped Process (AO - Stop Process)', 'Stopped By RMS (ACDC - RMS Stop Process)', 'Stopped By RMS CBEXI (ACDC - RMS Stop Process CBEXI)', 'Cancellation Request', 'Cancellation Approval', and 'Approve Amendment'. The main content area displays 'AVAILABLE WORK SUMMARY' with a 'No Work Available' message.

The screenshot shows the ECCS Dashboard. The user is logged in as CMS_ACDC. The search criteria section shows 'From Date' and 'To Date' fields. Below the search criteria, there is a table with the following data:

S.No	ECM Number	Flight Number	ECM Date	Status	ECM Type
1	ECM_AMT_2025-2026_0607		2026-03-20 14:41:00		

A 'CLOSE' button is visible below the table.

At present 3 HAWB in 1 ECM, 1 is closed because it is OOC and CEM is filed against the import HAWB ,remaining 2 HAWB are open and will be closed after execution of the scheduler

The screenshot shows the ECCS Dashboard with details for ECM Number: ECM_AMT_2025-2026_0607. The date of generation is Fri Mar 20 17:36:45 IST 2026. The table below shows the HAWB status:

S.No	ECM Number	ECM Date	Open HAWB	Closed HAWB	Total HAWB
1	ECM_AMT_2025-2026_0607	2026-03-20 14:41:00	2	1	3



6. Conclusion

The RTO module in ECCS provides an efficient and effective way to return consignments to their origin. It integrates import and export workflows, ensures proper approvals, and allows for complete tracking. This setup improves operational efficiency and helps meet regulatory requirements. Good coordination among all stakeholders, including couriers, customs officers, custodians, and importers, is essential for smooth execution and timely closure of RTO cases.

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